GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 1214 TO BE ANSWERED ON 11th FEBRUARY, 2019

TRADE RESTRICTIVE MEASURES

1214. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of COMMERCE & INDUSTRY (विणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether it is a fact that G20 members including India and the US have applied as many as 39 new trade restrictive measures such as higher duties and taxes as also stricter customs procedures during seven months to mid May, 2018;
- (b) if so, the details thereof;
- (c) whether it is also true that the trade restrictive measures in G20 economies have doubled compared to the previous review period; and
- (d) if so, the details thereof

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY)

(a) to (d): The World Trade Organisation(WTO) Report on G20 Trade Measures from mid-October 2017 to mid-May 2018 has listed 39 new trade measures applied by G20 countries. However, the report for the preceding period of mid-May, 2017 to Mid-October, 2017 had reported only 16 measures. The details of the categories of these measures which includes those related to tariffs, duties and customs procedures is annexed to this reply.

Type of measure	Mid-May 17 to mid-Oct 17 (5 months	Mid-Oct 17 to mid-May 18 (7 months)
Import	10	33
- Tariff	9	25
- Customs procedures	1	5
- Tax	0	2
- quantitative restriction(QRs)	0	1
- Other	0	0
Export	3	4
- Duties	1	2
quantitative restriction(QRs)	1	1
- Other	1	1
Other	3	2
- Other	0	1
- Local content	3	1
Total	16	39

a-other than local content measures

Source- WTO) Reports on G20 Trade Measures dated 04.07.2018